

OLECTRA GREENTECH LIMITED

(FORMERLY KNOWN AS GOLDSTONE INFRATECH LIMITED)

Registered & Corporate Office: Centre Point Building, 4th Floor, Plot No. 359 to 363/401, US Consulate Lane, Begumpet, Secunderabad, Telangana - 500 016
Tel: +91-40-4698 9999; Email: cs@olectra.com; Website: www.olectra.com
CIN: L34100TG2000PLC035451

OPEN OFFER ("OPEN OFFER" OR "OFFER") TO ACQUIRE UP TO 1,82,36,148 (ONE CRORE EIGHTY-TWO LACS THIRTY-SIX THOUSAND ONE HUNDRED AND FORTY-EIGHT) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF ₹ 4 EACH (RUPEES FOUR ONLY) ("EQUITY SHARES") REPRESENTING 20% (TWENTY PERCENT) OF THE EMERGING SHARE CAPITAL (AS DEFINED BELOW) OF OLECTRA GREENTECH LIMITED ("OGL" OR "TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY TRINITY INFRAVENTURES LIMITED ("ACQUIRER") PURSUANT TO AND IN COMPLIANCE WITH REGULATION 11(1) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 1997, AS AMENDED ("SEBI (SAST) REGULATIONS, 1997") AT AN OFFER PRICE OF ₹ 80.10 (RUPEES EIGHTY AND TEN PAISE ONLY) PER EQUITY SHARE ALONGWITH APPLICABLE INTEREST TO ELIGIBLE SHAREHOLDERS

This Post-Offer Advertisement is being issued by YES Securities (India) Limited ("Manager to the Offer"), for and on behalf of the Acquirer (as defined above), pursuant to and in accordance with regulation 18(12) of the SEBI (SAST) Regulations, 2011.

For the purpose of this Post-Offer Advertisement, (a) "Public Shareholders" shall mean all the public equity shareholders of the Target Company excluding (i) the Acquirer and (ii) Deemed PACs, (b) "Eligible Shareholders" shall mean the shareholders who continue to hold their Equity Shares since November 7, 2008 (specified date as per DLoF) till January 17, 2020 (the "Identified Date"). Eligible Shareholders will also get Applicable Interest over and above the Offer Price for the Equity Shares tendered and accepted in the Offer.

As per the DLOF, the open offer price was ₹ 23.00 per Equity Share. As per SEBI Observation Letter, SAT Order and SC Order the Offer Price should have been ₹ 43.00 per Equity Share. Pursuant to the acquisitions made by a wholly owned subsidiary of the Acquirer during the Offer Period at a higher price, the Offer Price has been revised to ₹ 80.10 per Equity Share. Further, to comply with SAT Order dated October 23, 2009, Acquirer will also pay Applicable Interest over and above the Offer Price to Eligible Shareholders.

Applicable Interest means simple interest of 10% per annum on ₹ 43.00 from October 25, 2008 to March 29, 2019 and on ₹ 80.10 from March 30, 2019 to February 28, 2020 aggregating to total interest of ₹ 52.14 payable only to the Eligible Shareholders alongwith the Offer Price, in accordance with SAT Order dated October 23, 2009.

This Post-Offer Advertisement should be read in continuation of, and in conjunction with the Public Announcement dated November 4, 2008 (the "PA"), Corrigendum to the Public Announcement dated February 25, 2009, the draft letter of offer dated November 17, 2008 (the "DLoF"), the letter of offer dated January 23, 2020 (the "LOF") and the Pre-Offer Advertisement dated January 29, 2020. The PA of the Offer was published in Financial Express - English (all editions), Jansatta - Hindi (all editions), Navashakti - Marathi (Mumbai edition) and Andhra Prabha - Telugu (Hyderabad edition). This Post-Offer Advertisement is being issued in all the newspapers in which the PA was published.

1.	Name of the Target Company:	Olectra Greentech Limited (formerly known as Goldstone Infratech Limited)
2.	Name of the Acquirer:	Trinity Infraventures Limited (formerly known as Goldstone Exports Limited)
3.	Name of the Manager to the Offer:	YES Securities (India) Limited
4.	Name of the Registrar to the Offer:	KFin Technologies Private Limited
5.	Offer Details:	
	a	Date of Opening of the Offer: Friday, January 31, 2020
	b	Date of Closure of the Offer: Thursday, February 13, 2020
6.	Date of Payment of Consideration:	Thursday, February 20, 2020
7.	Details of Acquisition:	

Sr. No.	Particulars	Proposed in LOF		Actuals	
7.1	Offer Price (per Equity Share)	₹ 80.10 [®]		₹ 80.10	
7.2	Aggregate number of shares tendered	1,82,36,148		628	
7.3	Aggregate number of shares accepted	1,82,36,148		628	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 1,54,55,67,315.36		₹ 50,302.80	
7.5	Shareholding of the Acquirer before public announcement/acquisition of warrants				
	• Number	20,00,000		20,00,000	
	• % of Share Capital	9.51% [§] /2.19% [#]		9.51% [§] /2.19% [#]	
7.6	Shares Acquired by way of Agreement/Acquisition				
	• Number	1,50,00,000		1,50,00,000	
	• % of Old Equity Share Capital	41.64% [§] /16.45% [#]		41.64% [§] /16.45% [#]	
7.7	Shares Acquired by way of Open Offer				
	• Number	1,82,36,148		628	
	• % of Emerging Share Capital [#]	20.00%		0.001%	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	NA		NA	
	• Price of the shares acquired				
	• % of the shares acquired				
7.9	Post offer shareholding of Acquirer				
	• Number	2,56,70,328 [§]		74,34,808	
	• % of Emerging Share Capital [#]	28.15%		8.15%	
7.10	Pre & Post offer shareholding of the Public	Pre- Offer	Post- Offer	Pre- Offer	Post- Offer
	• Number	3,21,75,206	1,39,39,058	3,21,75,206	3,21,74,578
	• % of Emerging Share Capital [#]	35.29%	15.29%	35.29%	35.29%

[®] Eligible Shareholders were also entitled to Applicable Interest (as defined above).

[§] Computed based on equity share capital of ₹ 8,40,93,220 consisting of 2,10,23,305 Equity Shares

[#] Old Equity Share Capital of the Target Company means 3,60,23,305 Equity Shares of the Target Company after considering allotment of 1,50,00,000 Equity Shares post conversion of similar number of warrants.

[#] Emerging Share Capital of the Target Company means 9,11,80,737 Equity Shares of the Target Company computed on a fully diluted basis as of the tenth (10th) working day from the closure of the tendering period of the Open Offer. The same has been computed by adding 91,00,000 warrants convertible into equal number of Equity Shares, allotted by the board of directors of the Target Company to MEIL Holdings Limited in their meeting dated October 10, 2018.

[§] Computed based on shareholding pattern of the Target Company as on December 31, 2019 and arithmetically added Offer Shares (assuming full acceptance in the Offer)

Capitalised terms used but not defined in this Post-Offer Advertisement shall have the meanings assigned to such terms in the LOF.

The Acquirer and its respective directors accept full responsibility for the information contained in this Post-Offer Advertisement (other than such information as has been obtained from public sources) and their obligations under the Offer and shall be severally and jointly liable for ensuring compliance with the SEBI (SAST) Regulations, 1997 and/or the SEBI (SAST) Regulations, 2011 as applicable.

A copy of this Post-Offer Advertisement will also be available on the website of SEBI (<http://www.sebi.gov.in>), BSE Limited (www.bseindia.com), National Stock Exchange of India Limited (www.nseindia.com) and at the registered office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirer	
	YES SECURITIES (INDIA) LIMITED IFC, Tower 1 & 2, Unit No. 602 A, 6 th Floor, Senapati Bapat Marg, Elphinstone (West), Mumbai - 400 013, Maharashtra, India Tel: +91 22 7100 9829; Fax: +91 22 2421 4508 Contact Person: Mukesh Garg/Pratik Pednekar E-mail: oglopenoffer@ysil.in; SEBI Registration No.: INM000012227
Registrar to the Offer	
	KFIN TECHNOLOGIES PRIVATE LIMITED Selenium Tower B, Plot Nos. 31 & 32, Financial District, Nanakramguda, Serilingampally Mandal, Hyderabad - 500 032, India Tel: +91 40 6716 2222; Fax: +91 40 2343 1551 Contact Person: M Murali Krishna; Email-ID: oglopenoffer@kfintech.com SEBI Registration Number: INR000000221

For and on behalf of the Acquirer

Place : Hyderabad
Date : February 20, 2020

Sd/
Paul Sashikumar Lam